

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3120

ANSWERED ON:15.03.2011

ALLOCATION UNDER PDS

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Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the allocation of different commodities to the States under the Public Distribution System (PDS)/Targeted Public Distribution System (TPDS)/Antyodaya Anna Yojana (AAY) was less than their requirement;
- (b) if so, the details thereof and the reasons therefor during each of the last three years and the current year;
- (c) whether the quota for some States was reduced during the said period;
- (d) if so, the details thereof and the reasons therefor, State-wise;
- (e) whether requests have been received from the States for restoration or increase in quota; and
- (f) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (f): The commodity-wise details are as under:

FOODGRAINS:

The allocations of foodgrains under Targeted Public Distribution System (TPDS) to Below Poverty Line (BPL) families including Antyodaya Anna Yojana (AAY) families are made @ 35 kg. per family per month based on 1993-94 poverty estimates of the Planning Commission projected on March 2000 population estimates of the Registrar General of India or the number of families actually identified and ration cards issued by State Governments/Union Territory (UT) Administrations, whichever is less. The allocations for Above Poverty Line (APL) category are made depending upon the availability of foodgrains in the Central Pool and past offtake.

Keeping in view the then lower stocks of foodgrains, allocations of wheat and rice for APL category was rationalized in 2006, 2007 and 2008 on the basis of past offtake. However, taking into consideration subsequent availability of stocks of foodgrains in the Central Pool and the requests received from time to time from the States, additional allocations of foodgrains have been made. Presently, these allocations range between 10 and 35 kg per family per month in different States/UTs. The State-wise details of allocation of foodgrains under TPDS during the last three years and the current year are at Annex-I & II.

KEROSENE:

Allocation of Kerosene (SKO) is made by the Government to different States/UTs under PDS on quarterly basis for the purpose of cooking and illumination only as provided under the SKO Control Order 1993. Further distribution of the PDS SKO allotted to the respective State/UT within its territory is the responsibility of the respective State Government/UT Administration. There is no overall shortage of kerosene in the country. The Government has reduced the PDS kerosene quota of States/UTs from 1st quarter of 2010-11 on account of LPG expansion and non-lifting by the respective State Governments. State-wise details of PDS SKO allocated during the last three years and the current year are at Annex-III.

LEVY SUGAR:

The Central Government has been allocating levy sugar to the State Governments/UT Administrations as per their fixed monthly quota and not as per their requirement.

Levy sugar quota of Bihar and Jharkhand was reduced due to reported non-lifting of levy sugar by the State Government. However, their levy sugar quota has since been restored in full. The State Governments of Haryana, Andhra Pradesh, Himachal Pradesh, Mizoram and Tamil Nadu had requested to enhance their monthly levy sugar quota in the recent past. However, their request was not acceded to. A statement showing State-wise and sugar season-wise allocation of levy sugar during the last three sugar seasons viz. 2007-08, 2008-09, 2009-10 and current season 2010-11 (upto April, 2011) is at Annex-IV.